

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
Contempt Application/1/AMR/2022 (connected with CA.No.20/252/AMR/2020)		425	B. Chithambaram Vs. Tamilnadu Mercantile Bank Limited & 3 others (in the matter of M/s Pinakini Beverages Private Limited)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request of the Counsel for the Petitioner, list the matter on 09.12.2022.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**